

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

(12)

ORDER SHEET

APPLICATION NO 2xx OF 1995

OA 15/1995

Applicant(s).

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Order of the Tribunal
<p><i>Recd S.S.V. 2/11/99</i></p> <p><i>R/COPY M 2.19.1999 SAC/AT (B. Ichon)</i></p>	<p><u>16.9.1999</u></p> <p>Mr.J.K.Kaushik, Counsel for the applicant.</p> <p>Mr.S.S.Vyas, Counsel for the respondents No. 1 and 2.</p> <p>None is present on behalf of the respondents No. 3,4 and 5.</p> <p>The learned counsel for the applicant submits that he has received instructions from his client not to press the present Application as he has retired from the post of ^{post} Junior Electrical Foreman from which he was earlier ordered to be reverted.</p> <p>In view of the submission of the learned counsel for the applicant, the O.A. is disposed of as not pressed in absence of instructions.</p> <p>Cost easy.</p> <p><i>M</i></p> <p>(GOPAL SINGH) Adm.Member</p> <p><i>D.M.</i></p> <p>(A.K.MISRA) Judl.Member</p> <p>.....</p> <p>M</p> <p>Part II and III destroyed in my presence on 16/11/99 under the supervision of Section Officer () as per order dated 16/11/99 Section Officer (Record)</p>